

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:46
ANSWERED ON:09.07.2014
BASIC FACILITIES IN SCHOOLS
Nimmala Shri Kristappa

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether a number of schools in the country lack access to basic amenities like toilets, drinking water, playground, furniture and electricity;
- (b) if so, the details thereof along with the number of such schools, State/UT- wise and the steps being taken by the Government to provide basic amenities in schools;
- (c) the details of the funds allocated/disbursed by the Government for providing basic amenities in schools during each of the last three years and the current year, State/UT-wise;
- (d) whether the Supreme Court has issued any directives for providing toilet facilities in all the schools; and
- (e) if so, the details thereof and the follow-up action taken to implement the Supreme Court's directives in the matter and the achievements made as a result thereof, State/UT-wise?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) to (e) OF LOK SABHA STARRED QUESTION NO. 46 FOR 9.7.2014 ASKED BY SHRI NIMMALA KRISTAPPA REGARDING BASIC FACILITIES IN SCHOOLS

As per Unified District Information System for Education (UDISE) 2013-14 at elementary level, 95.31% schools have drinking water facilities, 94.82% schools have toilets, 58.05% schools have playgrounds, 51.74% schools have an electricity connection and 76.55% upper primary schools have furniture. Similarly, at secondary level 98.34% schools have drinking water facilities, 97.15 schools have toilets, 77.06% schools have playgrounds, 86.64% schools have an electricity connection and 91.16 % have furniture as per UDISE 2013-14. A State-wise statement of percentage of schools having these facilities is at Annexure-I.

Under the Sarva Shiksha Abhiyan (SSA) programme a total of, 3.1 lakh new school buildings with toilets, drinking water & electricity facilities, 9.18 lakh toilets, 2.36 lakh drinking water facilities for existing schools and Rs. 360 crore for furniture to upper primary schools, has been sanctioned so far. Similarly, under the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), 10513 new schools with toilets, drinking water and electricity facilities and 12275 drinking water facilities, 19510 toilet blocks and furniture for 51750 existing schools has been sanctioned so far. Apart from this, convergence with the schemes of Ministry of Drinking Water and Sanitation has been effected to provide drinking water and sanitation facilities to existing rural schools.

The Hon'ble Supreme Court in writ petition (Civil) No. 631 of 2004 in the matter of Environmental and Consumer Protection Foundation vs. Delhi Administration and Others, had directed, in its order dated 3.10.2012 that all States and Union Territories provide, inter alia, toilet facilities, if not already provided, within six months to schools. States / UTs are complying with the direction of the Hon'ble Court, by drawing upon SSA & RMSA funds to meet this objective.

State-wise funds released to States / UTs under the SSA & RMSA programmes respectively including inter alia, allocations for augmenting school infrastructure during the last three years and the current year is at Annexure-II.